

**GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO - 3039
ANSWERED ON – 11/03/2026**

State Legislatures under NeVA

3039. Shri Sukhjinder Singh Randhawa

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether any arrangement has been entered into by the Government with the State Legislatures under the National e-Vidhan Application (NeVA);

(b) if so, the features of the National e-Vidhan Application along with the details of the arrangement with the State of Punjab; and

(c) the time by which the National e-Vidhan Application is likely to be launched in Punjab Legislative Assembly?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; AND
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI ARJUN RAM MEGHWAL)**

(a) & (b) Yes. The Government of India has entered into Tripartite Memoranda of Understanding (MoUs) with 28 State/UT Legislatures and the concerned State Governments, including Punjab, for implementation of the National e-Vidhan Application

(NeVA) in the respective Legislatures. NeVA enables a paperless and digital House by providing a platform for managing and accessing legislative business such as List of Business, Questions and Replies, Notices, Bills, Debates and Proceedings.

(c) The Punjab Legislative Assembly has already transformed itself into a fully digital house by onboarding NeVA platform on 21st September, 2023.
